

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 115

IA(I.B.C)/1719(CH)2023

IA(I.B.C)/461(CH)2023

IA(I.B.C)/462(CH)2023

In

CP (IB) No. 108/Chd/Pb/2017

(Admitted)

IN THE MATTER OF

Kochar Overseas Pvt. Ltd.

...

Petitioner

Versus

Punjab National Bank

...

Respondent

Under Section: 10, 54, 43(1) r/w 44(1), 66(1), IBC 2016

Order delivered on 13.05.2024

Due to paucity of time, the matter could not be taken up today, hence the matter is adjourned to 09.07.2024.

Sd/-

Court Officer